

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.10/Chd/Hry/2018

In the matter of:

M/s FRS Medicare Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies,
NCT of Delhi & Haryana.

...Respondent

Present: Mr. Deepankur Sharma, Advocate for Mr. Ashish Singh,
Advocate for the petitioner.

List alongwith CP No.09/Chd/Hry/2018 on 02.02.2018.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

January 16, 2018
arora